

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/186(CHE)/2021
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : S Kamalam
UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for SBI.

Respondent did not appear in spite of several opportunities and Respondent is set as ex parte.

Pleadings are complete.

Case Heard.

List the Petition for hearing on **25.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk